

RADIUS ESTATE PROJECTS PVT. LTD. (CIN U45201MH2014PTC258381) (Formerly known as Vishwaroop Realtors Private Limited)

CORPORATE INSOLVENCY RESOLUTION PROCESS (Since 6-9-2021)

Reference	Sl.No.	Operational creditors (Employees)		Amount of claims received	Amount of claims admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% Voting Share in COC	Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification
		Name of the Creditor	Date of claim Received										
D-0001	1	Berinder Sahni	9/27/2021	2,847,734.00	-	Unsec	-	-	NO		-	-	2,847,734.00
D-0002	2	Mithun Jagdish devkar	9/30/2021	916,000.00	-	Unsec	-	-	NO		-	-	916,000.00
D-0003	3	Rupesh Kadam	10/4/2021	1,402,636.00	-	Unsec	-	-	NO		-	-	1,402,636.00
D-0004	4	Sandeep Intwala	10/16/2021	933,769.00	-	Unsec	-	-	NO		-	-	933,769.00
D-0005	5	Goma Joshi	10/18/2021	1,095,857.00	-	Unsec	-	-	NO		-	-	1,095,857.00
D-0006	6	Hetalkumar B. Joshi	10/30/2021	29,973,318.00	-	Unsec	-	-	NO		-	-	29,973,318.00
D-0007	7	Dharmendra Shukla	3/3/2023	1,270,824.00	-	unsec	-	-	NO		-	-	1,270,824.00
		TOTAL		38,440,138.00	-		-	-		-	-	-	38,440,138.00

Vithal M. Dahake

Interim Resolution Professional

Regn. No: IBB/PA-003/IP-N000117/2017-2018/11296

Radius Estate Projects Pvt. Ltd.